

M/s. J. P. Choudhury
D. Mohanty
CAT/11/11

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 849 199 6

Subrata Behura, Applicant(s)

Versus

Union of India, Govt. Respondent(s)

Sr. No.	Date	Order with Signature
	27.11.96	<p style="text-align: center;">REGISTER</p> <p style="text-align: center;">S Registrar</p> <p>9.00 for Rs 50/- film.</p> <p>For Regn. please</p> <p style="text-align: right;">D 27.11.96.</p> <p style="text-align: right;">SO(G) 27.11.96</p> <p style="text-align: right;">Registration</p>
1	27.11.96	<p>Heard Shri J.P. Choudhury, learned counsel for the applicant. In this Application the applicant prays for a direction to the Respondents for consideration of his application for the post of Extra Departmental Branch Post Master, Sahupada Post Office.</p> <p>The brief fact of this case is that there was a vacancy of E.D.B.P.M., Sahupada Post Office. Respondent No. 3 asked the District Employment Officer, Balasore to sponsor the names of the candidates having requisite qualification. The applicant's name was sponsored. After receipt of the proposal, Employment Officer requested the Tahasildar, Balasore for wide publication of the proposal. The applicant has</p> <p style="text-align: right;">B 27.11.96.</p> <p style="text-align: right;">1.0. For Admin. with please To be taken up at 2.30 PM on 27.11.96 as per orders of the Court.</p> <p style="text-align: right;">B 27.11.96.</p> <p style="text-align: right;">Bench</p>

Serial No. of Order	Date of Order	Order with Signature
2 ..1	27.11.96	<p>applied to the Employment Exchange vide her Registration No.8305/95. The District Employment Officer forwarded the name of the applicant to Respondent No.3. The Superintendent of Post Offices on 16.2.1996 sent a letter to the applicant along with to send necessary particulars a proforma required for selection. The details were furnished by the applicant. The applicant sent the proforma which was acknowledged by Respondent No.3 on 18.3.1996. In the month of April, 1996, the Assistant Superintendent of Post Offices conducted an enquiry in respect of the candidates whose names were sponsored by the Employment Exchange. After that the A.S.P. obtained a declaration from the applicant to the effect that the Post Office will continue to function in the house in which it is functioning at present, which is the applicant's father-in-law's house. After completion of all these procedures, a public notification was issued on 7.11.1996 inviting applications to fill up the self-same post. It is the prayer of the applicant in this Application that his application acknowledged by Respondent No.3 on 18.3.1996 should be considered along with others for the post of EDBPM, Sahupada Post Office.</p>

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Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
..1	27.11.96	<p>This is a fair request.</p> <p>Shri Akhaya Mishra, learned Additional Standing Counsel (Central) is present and heard. He only submitted that the applicant should submit another application in response to the public notification dated 7.11.1996. Since the self same material/details called for from the applicant earlier vide Annexure-2 to this application is the material required as per public notification under Annexure-4, there is no need for the applicant to file another application.</p> <p>Respondent-3, viz. Superintendent of Post Offices, Balasore Division, Balasore, is hereby directed to consider the application filed by the applicant and acknowledged by him on 18.3.1996 for selection to the post of EDBPM, Sahupada Branch Post Office along with other candidates in response to the notification dated 7.11.1996.</p> <p>With this direction this Application is disposed of at the admission stage itself.</p> <p>Hand over copies of the orders to the counsel for both sides.</p> <p style="text-align: right;">Anand MEMBER (ADMINISTRATIVE)</p>	<p>free copy of the order No-1 dt. 27.11.96 given to the counsels for both sides.</p> <p style="text-align: right;">Patra 29/11/96 S. O.</p> <p>Received copy of the order of the date 27.11.96 with OA copies sent to all respective regd. post.</p> <p style="text-align: right;">Patra 31/12/96 S. O.</p> <p>Received copy Anand 31/12/96</p>